

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 23.05.2023 AT 02:30 PM**

|   |   |
|---|---|
| <b>TRANSFER PETITION NO.</b>            |   |
| <b>COMPANY PETITION/APPLICATION NO.</b> | <b>IA (IBC)/830/2023 in CP (IB) No.678/7/HDB/2018</b> |
| <b>NAME OF THE COMPANY</b>              | <b>Lanco Kondapali Power Ltd</b>                      |
| <b>NAME OF THE PETITIONER(S)</b>        | <b>Axis Bank Ltd</b>                                  |
| <b>NAME OF THE RESPONDENT(S)</b>        | <b>Lanco Kondapali Power Ltd</b>                      |
| <b>UNDER SECTION</b>                    | <b>7 of IBC</b>                                       |

**ORDER**

**IA (IBC)/830/2023**

Senior Counsel appearing for the successful bidder submits that an application was moved by the successful bidder seeking for certain Reliefs & Concessions which were not mentioned in the application and that the same shall be heard along with this application. Hence, the office shall check and put up the said application by tomorrow i.e., on 24.05.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**